

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 31st August, 2015.

No. LR (A) 32/92/Pt.III/292- The Governor of Meghalaya is pleased to accept the resignation tendered by Shri Md. Rofiqul Islam, Advocate, Additional Public Prosecutor/Additional Government Pleader for West Garo Hills District, Tura.



(L.M. Sangma)

Special Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/292-A,

Dated Shillong, the 31st August, 2015.

Copy forwarded to: -

1. The District & Sessions Judge, West Garo Hills District, Tura.
2. The Accountant General (A & E), Meghalaya, Shillong-793001.
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, West Garo Hills District, Tura.
5. The Advocate concerned.
6. The Secretary of the Tura Bar Association.
7. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
8. DIPR, Shillong.
9. The Treasury Officer, Tura.
10. Law (B) Department.
11. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
12. Guard file.

By order etc.,



Special Secretary to the Government of Meghalaya,
Law Department.

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